

Annexure - 6

Name of the Corporate Debtor: Epitome Residency Private Limited; Date of commencement of CIRP: 12/06/2023; List of creditors as on: 11/12/2023

List of Operational Creditors (Employees)

Sr. No	Name of Authorised Representative, if any	Name of Employee	Details of Claim Received		Details of Claim Admitted			Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of Claim not Admitted	Amount of Claim under Verification	Remarks, if any
			Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of claim	Whether related party?					
1		Ravinder Singh Rawat	29-06-2023	50,55,875	35,03,282	Employees dues	No	-	-	15,52,593	-	
2		Ambrose Raju Nadar	29-06-2023	8,91,944	3,78,748	Employees dues	No	-	-	5,13,196	-	
3		Vivek Vinod Jani	29-06-2023	31,43,759	-	Employees dues	No	-	-	31,43,759	-	
4		Karan Baban Shedje	29-06-2023	3,53,225	1,09,464	Employees dues	No	-	-	2,43,761	-	
5		Jigar Chandulal Thoria	29-06-2023	28,89,955	19,13,369	Employees dues	No	-	-	9,76,586	-	
6		Vikas Vishnu Jadhav	29-06-2023	26,11,786	9,35,931	Employees dues	No	-	-	16,75,855	-	
7		Jiten Bhagwan Uttvani	29-06-2023	77,54,952	2,71,013	Employees dues	No	-	-	74,83,939	-	
8		Ashish Narendra Shah	29-06-2023	2,42,44,103	-	Employees dues	No	-	-	2,42,44,103	-	
9		Neeta Ravindra Masurkar	29-06-2023	25,46,362	11,39,314	Employees dues	No	-	-	14,07,048	-	
10		Ajay Anant Vaje	30-06-2023	11,96,874	8,73,415	Employees dues	No	-	-	3,23,459	-	
11		Sanjay Kumar	14-07-2023	5,46,975	5,46,975	Employees dues	No	-	-	-	-	
12		Ronak Natwarlal Unadkat	20-07-2023	14,88,939	5,84,299	Employees dues	No	-	-	9,04,640	-	
13		Terence Jude Pinto	02-08-2023	44,09,414	26,17,578	Employees dues	No	-	-	17,91,836	-	
14		Shashikant Shankar Kalbate	14-08-2023	7,83,144	3,57,144	Employees dues	No	-	-	4,26,000	-	
		TOTAL		5,79,17,307	1,32,30,532			-	-	4,46,86,775	-	

General Notes: -

1. We have verified claims submitted by the employees on the basis of data shared by claimants and the information shared by the management/ HR of the corporate debtor.
2. In absence of any specific terms for interest payment to the employees, amount claimed as interest on delayed payment of dues are not admitted.